

**बैदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्रीमती लक्ष्मी एन० मेनन):** (क) और (ख) गोआ में गैर-गोआनी लोगों के प्रवेश पर अनुमति-पत्र संबंधी प्रतिबंध मुख्यतया इस लिए लगाए गए थे कि इस प्रदेश में आन तौर से और प्रशासन में खास तौर से सामान्य स्थिति हो जाए। अब चूंकि वह सामान्य स्थिति लगभग हो गई है, इसलिए इन प्रतिबंधों को हटाने पर विचार किया जा रहा है और पुर्तगाली बंदियों के गोआ से चले जाने के बाद वे हटा लिए जायेंगे।

f[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) The permit restrictions on the entry of non-Goans into Goa were introduced mainly to allow normalcy to return to the territory in general and the administration in particular. Now that normalcy has, more or less, returned, the removal of these restrictions is under consideration and may take place after the Portuguese detainees have left Goa.]

**फेनी नदी के सम्बन्ध में भारत पाकिस्तान विवाद**

\*२४८. श्री विमलकुमार भन्नालालजी क्षीरडिया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) त्रिपुरा और रामगढ़ के बीच की फेनी नदी के संबंध में भारत और पाकिस्तान के बीच जो विवाद था, क्या वह निपट गया है ;

(ख) यदि हां, तो उसके क्या परिणाम निकले ; और

(ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो, तो मामला इस समय किस स्थिति में है ?

t[ ] English translation.

#### INDO-PAKISTAN DISPUTE OVER RIVER FENI

♦248. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state:

(a) whether the dispute between India and Pakistan over river Feni, stretching between Tripura and Ram-garh has been resolved;

(b) if so with what results; and

(c) if the answer to part (a) above be in the negative, how the matter stands?]

**बैदेशिक कार्य मंत्रालय में राज्य मंत्री (श्रीमती लक्ष्मी एन० मेनन) :** (क) और (ख) जी नहीं।

(ग) भारत और पाकिस्तान के बीच बातचीत चल रही है।

t[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) No Sir.

(c) Negotiations between India and Pakistan are in progress.]

#### PLAN TO CREATE NEW PAPERS, NEWS AGENCIES ETC. IN DEVELOPING COUNTRIES OF ASIA, AFRICA AND LATIN AMERICA

\*249. SHRI JAI NARAYAN VYAS: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of a plan submitted to United Nations Commission on Human Rights to create new papers, news agencies, radio, educational television and films in the developing countries of Asia, Africa and Latin America; and

(to) if so, what part is India going to play in the implementation of this plan.

THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRIMATI LAKSHMI MENON) : (a) Yes, Sir

(b) The plan has yet to be considered by the Economic and Social Council and the U.N. General Assembly and the question of its implementation does not arise at the present stage.

#### **CIVIL OFFICERS DEPUTED TO GOA**

\*250. SHRI B. D. KHOBARAGADE: Will the PRIME MINISTER be pleased to state the number of civil officers deputed to Goa for administrative purpose and to which State Cadres these officers previously belonged?

THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRIMATI LAKSHMI MENON) : 78 Civil Officers were deputed to Goa from the Central Government and the State of Maharashtra, Mysore, Madhya Pradesh and Gujarat. Out of these 42, officers have since returned to their original offices.

#### **S.T.C. OFFICES IN EUROPEAN CAPITALS**

\*251. SHRI BIREN ROY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that State Trading Corporation has decided to open offices in some capitals of Europe;

(b) if so, what are the cities selected for opening such offices:

(c) what will be the functions of these offices; and

(d) what will be their relation with the Indian Trade Commissions that exist in those countries?

THE MINISTER OF INTERNATIONAL  
TRADE IN THE MINISTRY OF COMMERCE  
AND INDUSTRY (SHRI MANUBHAI SHAH) :  
(a) Yes Sir.

The State Trading Corporation has decided to have its own arrangements to represent its interests in some of the European countries.

(b) So far two cities have been selected and more are under consideration.

(c) The functions of these offices will be to promote export trade of India, especially where S.T.C. itself is participating in such international trade.

(d) The relations between the Indian Trade Commissions and the S.T.C. offices will be one of very close co-ordination of the activities with reference to promotion of international trade.

#### **EXPENDITURE ON PORTUGUESE DETAINEES**

\*252. SHRI J. S. PILLAI: Will the PRIME MINISTER be pleased to state the expenditure so far incurred by Government on Portuguese detainees in India?

THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRIMATI LAKSHMI MENON): Approximately Rupees twenty-nine lakhs.

#### **CEYLON CITIZENSHIP TO PEOPLE OF INDIAN ORIGIN IN CEYLON**

\*253. SHRI J. S. PILLAI: Will the PRIME MINISTER be pleased to state the number of people of Indian origin who are residing in Ceylon for a long time and who have not so far been given citizenship of Ceylon?

THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRIMATI LAKSHMI MENON) : The number is estimated to be above 700,000.